

## LIST OF IMPORTANT CASES FOR LIMITED INSOLVENCY EXAMINATION

Sr. No	Supreme Court Cases
1.	Innoventive Industries Ltd. v ICICI Bank and Anr. (Civil Appeal Nos. 8337-8338 of 2017)
2.	Mobilox Innovations Private Limited v Kirusa Software Private Limited (Civil Appeal No. 9405 of 2017)
3.	Dharani Sugars and Chemicals Ltd. v. Union of India and Ors. Transferred Case (Civil) No.66 of 2018 in TP (Civil) No. 1399 of 2018
4.	Pioneer Urban Land and Infrastructure Limited & Anr v. Union of India & Ors. WP(Civil) No. 43 of 2019 and other petitions.
5.	Arcelormittal India Private Limited v Satish Kumar Gupta & Ors. (Civil Appeal Nos.9402-9405 of 2018)
6.	Committee of Creditors of Essar Steel India Limited through Authorised Signatory v Satish Kumar Gupta & Ors. [Civil Appeal No. 8766-67 of 2019 and Ors.]
7.	Shivam Water Treaters Pvt. Ltd. v Union of India Secretary to Govt. Ministry of Corporate Affairs & Ors. (SLP (C) No. 1740/2018)
8.	B K Educational Services Pvt. Ltd. v Parag Gupta and Associates (Civil Appeal No.23988/2017 and other appeals)
9.	Chitra Sharma v Union of India (WP No.744 of 2017 and other petitions)
10.	Anuj Jain Interim Resolution Professional for Jaypee Infratech Limited v Axis Bank Limited etc. [Civil Appeal Nos. 8512-8527 of 2019 and other petitions].
11.	Swiss Ribbons Pvt. Ltd. & Anr. V Union of India & Ors. [Writ Petition (Civil) No.99 of 2018 and other petitions]
12.	Sagar Sharma & Anr. v Phoenix ARC Pvt. Ltd. &Anr, [Civil Appeal No. 7673 of 2019]
13.	Babulal Vardharji Gurjar v Veer Gurjar Aluminium Industries Pvt. Ltd. & Anr. [Civil Appeal No. 6347 of 2019]
14.	K. Sashidhar v Indian Overseas Bank & Ors. [Civil Appeal 10673-2018]
15.	Union of India v Association of Unified Telecom Service Providers of India, etc. [MA(D)No. 9887 of 2020 in Civil Appeal Nos. 6328-6399 of 2015]
16.	K. Kishan v Vijay Nirman Company Pvt. Ltd. (Civil Appeal Nos. 21824 & 21825-2017)
17.	State Bank of India v Ms. Metenere Limited [Civil Appeal 2570 of 2020]

<b>Sl. No.</b>	<b>High Court Cases</b>
1.	Sree Metaliks Ltd. and Anr v Union of India and Anr. (W.P. 7144 (W)-2017) in High Court of Judicature at Calcutta
2.	Cushman and Wakefield India Private Limited v UOI [W.P.(C) 9883/2018, CM No. 38508/2018] High Court of New Delhi
3.	Ultra Tech Cement Ltd. v Union of India [D.B. Civil Writ Petition No. 9480-2019] High Court of Rajasthan
4.	Univalve Projects Pvt. Ltd. v The Union of India & Ors. [WP No. 5595(W) of 2020 with C.A.N 3347 of 2020 and others' petitions] High Court of Calcutta
5.	Tata Steel BSL Limited & Anr. v Union of India & Anr. [WP(CRL) 3037-2019] High Court of New Delhi
6.	Jotun India Pvt. Ltd. v PSL Ltd. (CA No. 572 of 2017 in CP No. 434 of 2015), in High Court of Judicature at Bombay
7.	Dr. Vidya Sagar Garg v Insolvency and Bankruptcy Board of India (W.P. (C)9520/2017, CM Appl. 38726-38727/2017), in High Court of Judicature at New Delhi
8.	Leo Edibles & Fats Ltd. v The Tax Recovery Officer (Central), Income Tax Dept., Hyderabad) and others (W.P. No. 8560 of 2018), in High Court of Judicature at Hyderabad
9.	The Deputy Director, Directorate of Enforcement Delhi v Axis Bank & Ors. [Crl.A. 143/2018 and Crl MA 2262-2018] High Court of New Delhi

<b>Sl. No.</b>	<b>NCLAT Cases</b>
1.	Edelweiss Asset Reconstruction Co. Ltd. v Synergies Dooray Automotive Ltd. & Ors. [CA (AT) (Insolvency) No. 169 to 170-2017]
2.	State Bank of India v Anuj Bajpai (Liquidator) [CA(AT)(Ins)No. 509/2019]
3.	SKS Power Generation Chattisgarh Ltd. v Nagarajan (in the matter of M/s Cethar Ltd. & Ors.) [CA (AT) (Insolvency) No. 206-2018]
4.	Export Import Bank of India & Anr v Astonfield Solar (Gujarat) Pvt. Ltd & Anr [CA (AT) (Insolvency) No. 754 of 2018]
5.	State Bank of India v Moser Baer Karamchari Union & Anr. [CA(AT)(Ins)No. 396/2019]
6.	Gammon India Limited v Neelkanth Mansions and Infrastructure Pvt. Ltd. [Company Appeal (AT) (Insolvency) No. 698 of 2018]
7.	S. C. Sekaran v Amit Gupta & Ors. [CA(AT) (Insolvency)495 & 496-2018]
8.	M/s Era Infra Engineering Ltd. v Prideco Commercial Projects Pvt. Ltd. (Company Appeals (AT) (Ins) No. 31 of 2017)
9.	Ferro Alloys Corp Ltd., v Rural Electrification Corp Ltd., [CA (AT) (Insolvency) No. 92, 93 & 143 of 2017]
10.	Dr. Vishnu Kumar Agarwal v M/s Piramal Enterprise Ltd. [CA(AT)(Insolvency) 346/2018]
11.	Ashok B. Jiwrajka, Director of Alok Infrastructure Ltd. v Axis Bank Ltd. [Company Appeal (AT) (Insolvency) No. 683 of 2018]
12.	Export Import Bank v CHL Limited [CA(AT) (Insolvency) No. 51 of 2018]
13.	Varrsana Ispat Limited v Deputy Director, Directorate of Enforcement [CA(AT)(Ins)No. 493/32018]
14.	Santosh Wasantrao Walokar v Vijay Kumar V. Iyer and Anr. [CA(AT)(Ins)No. 871-872 and others]
15.	JSW Steel Ltd. v Mahender Kumar Khandelwal & Ors. [CA(AT)(Ins)No. 957 of 2019 and other petitions]
16.	Flat Buyers Association Winter Hills-77, Gurgaon v Umang Realtech Pvt. Ltd. through IRP and Ors. [CA(AT)(Ins)No. 926/2019]
17.	Liberty House Group Pte. Ltd. v State Bank of India & Ors. [CA(AT)(Ins) No. 724, 725, 870/2019]

<b>Sl. No.</b>	<b>NCLT Cases</b>
1.	In the matter of Amtek Auto Limited [CA.Nos.567/2018 & 601/2018 in CP(IB)No.42/Chd/Hry/2017]
2.	In the matter of Sterling SEZ and Infrastructure Limited [M.A 1280/2018 in CP 405/ 2018]
3.	In the matter of Aircel Limited [MA-337/2018 in C.P. (IB)-298/(MB)/2018 and MA-336/2018 in C.P. (IB)-302/(MB)/2018]
4.	In the matter of M/s. GNB Technologies (India) Private Limited [C.P.(IB) No. 167/BB/2019]
5.	In the matter of Videocon Industries Limited & Ors. [MA 1306/2018 & Ors. CP 543/2018 & Ors.]
6.	In the matter of Adhunik Metaliks Ltd. CA No. 118- CTB-2019 Connected with TP No. 44ICTB12019 Arising out of CP (IB) No. 373/KB/2017
7.	In the matter of Hammerle Textiles Limited CA No. 893/2019 In CP(IB) No. 30/Chd/Pb/2017
8.	In the matter of Coastal Projects Ltd [CP (IB) No.593 /KB/2017]
9.	In the matter of Gujarat NRE Coke Ltd. IA 122,194 & 305-KB-2020 in C.P. (IB) No. 182- KB-2017
10.	In the matter of Jet Airways [CP(IB)-2205/MB/2019]
11.	In the matter of Kiran Global Chem Limited [MA/1298/2019 in IBA/130/2019]
12.	Indus Biotech Private Limited v Kotak India Venture Fund –I [IA No. 3597/2019 in CP(IB)No. 3077/2019]
13.	In the matter of Tax Recovery Officer 4 & Anr. [Item No. 301, IA-992/2020 in CP/294/2018]
14.	In the matter of Pal Infrastructure & Development Pvt. Ltd, [IA No. 2504/2019 and other applications]
15.	In the matter of Om Boseco Rail Products Limited [CP(IB)No. 1735/KB/2019]
16.	In the matter of Chemizol Additives Pvt. Ltd. [CP(IB)No. 62/BB/2020]
17.	In the matter of Bharati Defense and Infrastructure Ltd. [CP 292/I&B/NCLT/MAH/2017]

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